

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 349**  
437(ND)/2017

**IN THE MATTER OF:**

M/s. Sh. Omveer Singh

**.....APPLICANT/PETITIONER**

Vs.

M/s. Accurate Containers Pvt. Ltd.

**.....PERSONAL GUARANTOR**

**SECTION**

**U/s 241 & 59**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. M S Arora

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.06.2023**.

**Sd/-**  
**(Court Officer)**